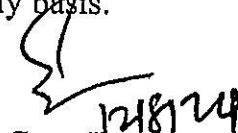


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Sumit Kashyap (EC: 14135) Judicial Assistant posted in ACJ Office, Central, THC, Delhi is directed to work in Administration Branch-III (HQs) *with immediate effect, in addition to the work already assigned to him*, till further orders. The official shall report to the Branch-in-Charge, Administration Branch-III (HQs) on daily basis.


(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 27577 - 27586
P&T/Admn-II/HQs/Delhi/2024

Dated, Delhi the 12 AUG 2024

Copy forwarded for information and necessary action to:

1. Ms. Medha Arya, Ld. ACJ-cum-CCJ-cum-ARC, (Central), Tis Hazari Courts
2. PS Office of the Ld. Principal District & Sessions Judge (HQs), THC, Delhi
3. The Sr. A.O./A.O., Accounts Branch, Central, THC, Delhi
4. The DDOs concerned for necessary action, as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave Seat & Layers Seat, Central, THC, Delhi
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (*on Website*).
7. The official concerned for immediate compliance.


Administrative Officer (J)
Administration Branch.-II, Central
Tis Hazari Courts, Delhi